## GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1564 ANSWERED ON:06.03.2013 PROPOSALS UNDER JNNURM NO.

Azad Shri Kirti (Jha);Dhotre Shri Sanjay Shamrao;Karunakaran Shri P.;Kumar Shri P.;Maadam Shri Vikrambhai Arjanbhai;Mahendrasinh Shri Chauhan ;Naik Dr. Sanjeev Ganesh;Nirupam Shri Sanjay Brijkishorilal ;Pathak Shri Harin;Patil Shri Sanjay Dina ;Patle Kamla Devi ;Rajendran Shri C.;Rana Shri Jagdish Singh;Rane Dr. Nilesh Narayan;Sharma Dr. Arvind Kumar;Singh Shri Bhupendra ;Sivasami Shri C.;Sudhakaran Shri K.;Sule Supriya ;Thamaraiselvan Shri R.;Wankhede Shri Subhash Bapurao

## Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of proposals received from various States under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM), during the last three years and the current year, State-wise;
- (b) the number of proposals cleared and the number out of them still pending along with the reasons for such pendency;
- (c) the details of funds sanctioned and released under JNNURM during the last three years and the current year, State, project and year-wise along with the sharing of funds among Centre, State and Local Bodies;
- (d) whether JNNURM has achieved its desired results and if so, the details thereof, State-wise;
- (e) if not, the reasons therefor along with the action taken/being taken by the Government in this regard; and
- (f) whether the Government proposes to revamp the JNNURM and if so, the details thereof?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSHI)

(a) & (b): Details of Project, State-wise received from State Governments/Union Territories (UTs) and sanctioned under Urban Infrastructure and Governance (UIG) Sub-Mission of Jawaharlal Nehru National Urban Renewal Mission (JnNURM) during the last three years i.e. 2009-10, 2010-11 and 2011-12 and current year are at Annexure-I.

The Mission has completed its normal tenure on 31st March 2012. The Government has extended the duration for 2 years i.e. upto March 2014 for completion of reforms and ongoing projects under JnNURM. The Government has on 17-01-2013 given mandate to consider and approve fresh projects upto 31-03-2014.

The projects under UIG Sub-Mission of JnNURM are considered for approval subject to their conformity with the guidelines of the UIG, technical appraisal/compliance and availability of funds for the State.

(c): Details of funds sanctioned and released under JnNURM during the last three years and the current year, State, project and yearwise is at Annexure-II. The financing of projects under the Mission is as under:-

Categories of Grant Urban Local Bodies
Cities/Towns/Urban
Agglomerations (UAs)
Centre State (ULBs)
or Para Statal Share

Cities/UAs with 4 35% 15% 50%
million plus
population as per
2001 census

Cities/UAs with 50% 20% 30%
million plus but
less than 4 million
population as per
2001 census

Cities/towns/UAs 90% 10% \_

in North Eastern States and Jammu & Kashmir

Cities/UAs other 80% 10% 10% than those mentioned above

For setting up 80% 10% 10% de-salination plants within 20 Kms. From sea-shore and other urban areas predominantly facing water scarcity due to brackish water and non-availability of surface source.

(d) & (e): Yes, Madam. Out of 551 projects sanctioned under UIG Sub-Mission of JnNURM, 184 projects have been completed and remaining are at different stages of implementation. Details of projects completed, State-wise is at annexure-III. The Government has requested States to expedite implementation for completion of ongoing projects.

(f): No, Madam.